

FORM D

PROOF OF CLAIM BY A WORKMAN OR AN EMPLOYEE

[Under Regulation 9 of the Insolvency and Bankruptcy  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

To,  
Mr. Srinivas . Thatikonda,  
Flat No.006, Nanda Ashirwad Apartments,  
No.1, Canara Bank Colony, 2<sup>nd</sup> Main,  
Chandra Layout, Bengaluru - 560072

Date 22.04.2021

From  
Prashant M. Achalkar, Dharwad

Subject : Submission of proof of claim.

Madam/Sir,

I, Prashant Achalkar, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Shri Tubes and Steels Pvt.Ltd. The details for the same are set out below:

Particulars	
1. Name of workman / employee	Prashant Achalkar
2. Pan number, passport, the identity card issued by the election commission of India or aadhaar card of workman / employee	ABZPP2147F
3. Address and email address (if any) of workman/ employee for correspondence	40/1, Mahindrakar Chawl, KC Park Road, Dharwad <a href="mailto:pma97@rediffmail.com">pma97@rediffmail.com</a>
4. Total amount of claim (including any interest as at the insolvency commencement date)	Rs,1,95,090.19
5. Details of documents by reference to which the claim can be substantiated.	Ledger extract
6. Details of any dispute as well as the record of pendency or order of suit or arbitration proceedings	NA
7. Details of how and when claim arose	Over the period
8. Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NA
9. Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	Acc No. 12891000013601 IFSC-HDFC0001289
10. List of documents attached to this proof of claim in order to prove the existence and non-payment of claim due to the operational creditor	Bank Statements

Signature of workman / employee or person authorized to act on his behalf



PRASHANT M.ACHALKAR

40/1, Mahindrakar Chawl, KC Park Road, Dharwad



2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: Ledger Extract and Bank Statement.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not nor has any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL

Solemnly, affirmed at Dharwad on <sup>23</sup>rd day, of the April of year 2021.

Before me,

23 APR 2021

Notary/Oath Commissioner

*R. Achalkar*  
Deponent's signature

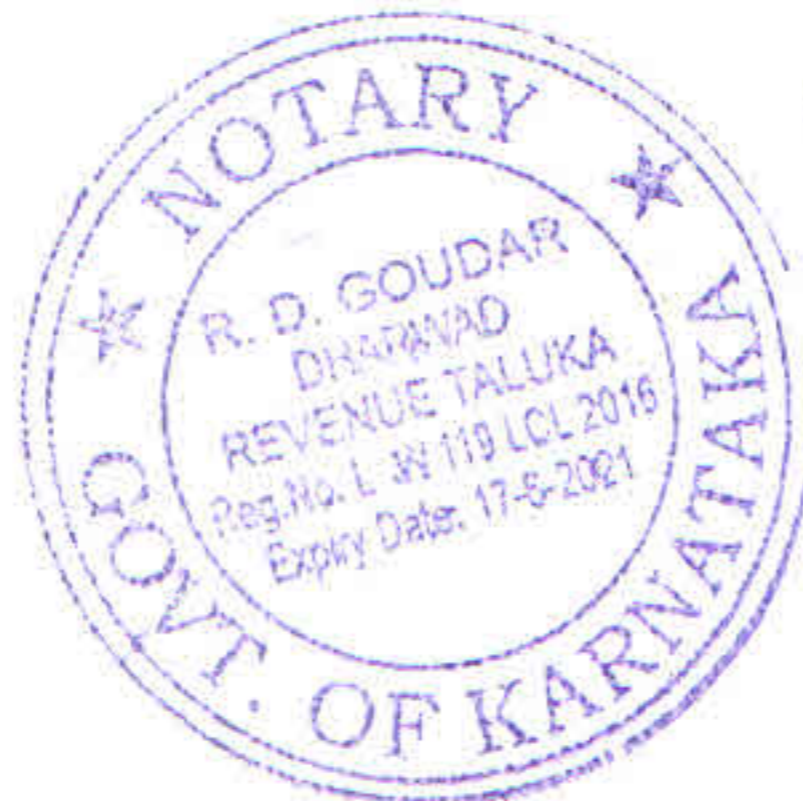
**VERIFICATION**

I, the Deponent hereinabove, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed therefrom.

Verified at Dharwad on this <sup>23</sup>rd day of April 2021

23 APR 2021

*R. Achalkar*  
Deponent's signature



SWORN TO BEFORE ME

*R. D. Goudar*  
RATNA D GOUDAR  
NOTARY DHARWAD

NOTARY STAMPS ARE  
NOT SUPPLIED BY  
GOVT. OF KARNATAKA

*R. D. Goudar*  
NOTARY

NO. OF CORRECTION

*Two only*  
② NOTARY

23 APR 2021

RATNA D GOUDAR  
B.A., LL.B (Spl) Advocate and Notary  
Saptnour First Cross  
Opposite Gurjar Compound  
Dharwad

Notarial Reg. No. 1380

2021

FORM D

PROOF OF CLAIM BY A WORKMAN OR AN EMPLOYEE

[Under Regulation 9 of the Insolvency and Bankruptcy  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

To,  
Mr. Srinivas . Thatikonda,  
Flat No.006, Nanda Ashirwad Apartments,  
No.1, Canara Bank Colony, 2<sup>nd</sup> Main,  
Chandra Layout, Bengaluru - 560072

Date 22.04.2021

From  
Sunita P. Achalkar, Dharwad

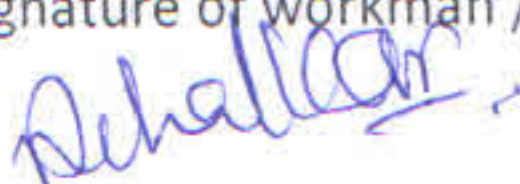
Subject : Submission of proof of claim.

Madam/Sir,

I, Sunita Achalkar, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Shri Tubes and Steels Pvt.Ltd. The details for the same are set out below:

Particulars	
1. Name of workman / employee	Sunita Achalkar
2. Pan number, passport, the identity card issued by the election commission of India or aadhaar card of workman / employee	AKGPA2303Q
3. Address and email address (if any) of workman/ employee for correspondence	40/1, Mahindrakar Chawl, KC Park Road, Dharwad sachalkar@ymail.com
4. Total amount of claim (including any interest as at the insolvency commencement date)	Rs,3,77,863.91
5. Details of documents by reference to which the claim can be substantiated.	Ledger extract
6. Details of any dispute as well as the record of pendency or order of suit or arbitration proceedings	NA
7. Details of how and when claim arose	Over the period
8. Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NA
9. Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	Acc No. 50100217157900 IFSC-HDFC0001289
10. List of documents attached to this proof of claim in order to prove the existence and non-payment of claim due to the operational creditor	Bank Statements

Signature of workman / employee or person authorized to act on his behalf



SUNITA P.ACHALKAR  
40/1, Mahindrakar Chawl, KC Park Road, Dharwad



2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: Ledger Extract and Bank Statement.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not nor has any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL

Solemnly, affirmed at Dharwad on 22<sup>nd</sup> day, of the April of year 2021.

Before me,

Notary/Oath Commissioner

23 APR 2021

*Dehalakar*  
Deponent's signature

**VERIFICATION**

I, the Deponent hereinabove, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed therefrom.

Verified at Dharwad on this 22<sup>nd</sup> day of April 2021

23 APR 2021

*Dehalakar*  
Deponent's signature



SWORN TO BEFORE ME

*R.D. Goudar*  
RATNA D GOUDAR  
NOTARY DHARWAD

RATNA D GOUDAR  
B.A., LL.B (Sol) Advocate and Notary  
Saptapur First Cross  
Opposite Gurjar Compound,  
Dharwad

23 APR 2021

NO. OF CORRECTION

Two only *R.D. Goudar*  
② NOTARY

Notary Reg. No. 1378  
2021